1677244  17/04/2008
MANGAL INDUSTRIES LIMITED
trading as ;MANGAL INDUSTRIES LIMITED
RENGUTA-CUDDAPAH ROAD, KORAKAMBADI, TIRUPATHI - 517 520, ANDHRA PRADESH.
MANUFACTURERS AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
GYAN HARIRAM PUNJABI

trading as: BANSIWALA ENTERPRISES

319, BANSIWALA ENTERPRISES, MARKET YARD, PUNE-411037

MANUFACTURER

INDIAN NATIONAL

Used Since: 01/01/1980

MUMBAI

DRY FRUITS, JELLIES, JAMS, FRUIT SAUCES
2503619   28/03/2013
ULTIMATE FARMING PVT. LTD.
4828/24, Prahlad Lane, Ansari' Road, Daryagani, New Delhi - 110002
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/12/2012
DELHI
MILK AND MILK .PRODUCTS IN CLASS-29.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2477761,2477766,2477767..
KESHAVGHANI

2560537    07/07/2013

PAWAN GOYAL

trading as ;SHREE GURU CHARAN PARKASH OIL MILLS

DHULKOT ROAD, AHMEDGARH-148021 (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTASS

B-43/3, udham singh nagar, LUDHIANA

Used Since :23/11/1979

DELHI

PRAKASH GOLD

2627843   14/11/2013

SURINDER VIJ
ASHOK KUMAR VIJ
MOHIT VIJ
VARUN VIJ

trading as : PARKASH SPICES
MANDI ROAD, JALANDHAR
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
ARORA AND ARORA
5/48 NEHRU NAGAR, NEW DELHI-110065

Used Since : 01/11/2009

DELHI
Jams, Fruit Sauces and Pickles
2667937  28/01/2014
AILO FRESH FARMS PVT. LTD.
1, SHANKAR BHAWAN, SADAR BAZAR, GANDHI CHOWK, KARNAL 132001, HARYANA
MANUFACTURERS AND MERCHANTS
(A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956)

Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/04/2010

DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS, GHEE, KHOYA, CHEESE,
BUTTER, GROUNDNUT OIL, EDIBLE OIL, OIL CAKE, MUSTARD OIL AND FATS, DRY FRUITS, VANASPATHI GHEE, JAMS,
JELLIES, FRUIT SAUCES, PICKLES, PEANUTS, MEAT AND MEAT EXTRACTS, EGGS, CURD, YOGURT, SKIMMED MILK
POWDER, POULTRY FISH, SOUPS INCLUDED IN CLASS 29.

There shall be no rights for words "Energy" or its phonetic equivalent except in the manner substantially shown in
representation of mark on application.
2675271  10/02/2014

R. KARTHIKEYAN
S.S. RAJALINGAM
S.CHITREA
S. VISHALAKSHI
V.S. JAMUNA RANEE
S.S THIRUPATHI

trading as ;GEM AGRO FOODS

NO: 11-A, ANTHONYSAMY STREET, SAMINATHAPURAM, SALEM - 636009, TAMILNADU
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

S. NARAYANAN
15, KOLAPPATTI ROAD, KAVERY NAGAR, AIRPORT, TRICHY 620 007

Used Since :01/01/2014

CHENNAI

DESICCATED COCONUT POWDER

subject to the mark should be use as represented in the trademark application.
GOPALJEE

2695384  10/03/2014
SH. S PANKAJ GARG
trading as ;GOPALJEE FOODS
KHASRA NO.107, IBRAHIMPUR VILLAGE, DELHI 110036
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/01/1991

DELHI
MILK BEVERAGES, MILK PREDOMINATING AND READY TO EAT PREPARATIONS.
2831722  20/10/2014
AJAZ AHMAD BHAT S/O MUHAMMAD AKBAR BHAT
trading as ;LAZZAT FOODS AND SPICES, FAISALABAD, SOPORE, DISTRICT BARAMULLA KASHMIR
FAISALABAD, SOPORE, DISTRICT BARAMULLA KASHMIR
MANUFACTURING, MARKETING & TRADING
Address for service in India/Attorney address:
ARPIT JAIN
E-7, 2nd Floor, Vijay Nagar, Single Storey, Delhi - 110009
Used Since :13/10/2012
To be associated with:
2416009
DELHI
PROCESSING, PACKING OF NON-VEG & VEG, MEAT, FISH, MEAT EXTRACTS; CANNING OF PRESERVED, FROZEN,
DRIED AND COOKED FRUITS, VEGETABLES AND KASHMIRI WAZWAN, SOUP MIXES, CANNED SOUPS, DEEP FROZEN
SOUPS, SOUP POWDERS, JELLIES, JAMS; VEGETABLE AND NON-VEGETABLE PICKLES, SQUASHES, EDIBLE OILS
AND FATS
2870168  26/12/2014
DIPESH MEHTA
trading as ;BREACH CANDY SWIMMING BATH TRUST
66, BHULABHAI DESAI ROAD, MUMBAI - 400026
MANUFACTURER AND TRADING MERCHANT
A TRUST REGISTERED UNDER BOMBAY PUBLIC TRUST ACT, 1950
Address for service in India/Agents address:
CHETAN SHANTILAL PARMAR
3/22, MAYOR BLDG., PARMAR SADAN 210, SENAPATI BAPAT MARG DADAR, MUMBAI - 400 028.

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS AND ALL GOODS INCLUDED IN CLASS 29
2974902  30/05/2015
OM PRAKASH AGARWAL
trading as ;M/S. SATYAKIRTI TRADERS
MANPUR ROAD, KASHIPUR, UTTARAKHAND
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2011
DELI
EDIBLE OIL
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL. MARK SHOULD BE READ AND USE
AS A WHOLE..
3015773    23/07/2015
KISHAN CHAND GUPTA
trading as ;M/S. O.K. MASALA CO.
C-8, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110035
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/11/1985
DELHI
Fruit sauces, edible oil, pickles, butter and mustard oil
SKB FOOD PRODUCTS PRIVATE LIMITED
trading as ; M/s SKB FOOD PRODUCTS PRIVATE LIMITED
D-4, SMA INDUSTRIAL ESTATE, G.G. KARNAL ROAD, DELHI-110033
MANUFACTURING AND TRADING
A COMPANY INCORPORATED UNDER COMPANIES ACT-1956

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, IST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since : 01/04/2013

DELHI
DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3045223  01/09/2015
RAJESH DUTTA SHARMA
MONA SHARMA
trading as :GANESH FOOD PRODUCTS
AT - F - 155, RIICO. IND AREA, HEERAWALA EXT - KANOTA, JAIPUR RAJASTHAN
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/04/2015

AHMEDABAD
EDIBLE OIL.
NUTRICH
3118256   08/12/2015
SKYLARK FOODS PVT LTD
PLOT NO. 491, FOOD PARK, HSIDC INDUSTRIAL ESTATE, RAI, DISTT. SONIPAT,HARYANA
MANUFACTURER AND TRADER
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :18/11/2004
To be associated with:
1417693
DELHI
PRESERVED & DRIED MEAT, POULTRY & MEAT EXTRACTS.
3142877 30/12/2015
MRS. MANJU ARORA
trading as : HG GOURMET FOODS
SERVICE PROVIDERS
Address for service in India/Attorney address:
NEHA SETH & ASSOCIATES
202 NA VEEN APARTMENTS, OPPOSITE SAINIK VIHAR, PITAMPURA, NEW DELHI 110034
Used Since :29/07/2015
DELHI
PURCHASE AND SELLING OF PROCESSED & PRESERVED FOOD, ACHAR & MURABA, SQUASH, PAPAD, KIRANA ITEMS, CONFECTIONERY ITEMS, BAKERY PRODUCTS.
Mr. Aslam Hashambhai Tamboli and Mr. Ibrahim Hashambhai Tamboli trading as Hira Foods
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
Manufacturers & Traders

Address for service in India/Attorney address:
IPR Law Associates (Mumbai)
Gyan Bhavan, Ground Floor, 8, Kumtha Street, Ballard Estate, Mumbai-400 001.

Proposed to be Used
Mumbai
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; preserves
3157905  12/01/2016
HIRA FOODS
ASLAM HASHAMBHAI TAMBOLI
IBRAHIM HASHAMBHAI TAMBOLI
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; preserves
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3299508..
3183776  12/02/2016
SUMANGALAM AGRO & DAIRY FARMS PRIVATE LIMITED
H.NO. 10A, SPACE NO. 302, THIRD FLOOR, VEER SAWARKAR BLOCK, SHAKARPUR, DELHI 110092
MANUFACTURE & MERCHANT
INDIAN NATIONAL
Address for service in India/Agents address:
AEGIS INC
117, SUPERTECH RESIDENCY 5/6 A, VAISHALI, GAZIABAD-201010, UP
Used Since :18/06/2013
DELHI
MILK & MILK PRODUCTS
Mark shall be used as substantially represented.
3205488 08/03/2016
RAJESH LUNKAD
247 / 248, MARKET YARD, GULTEKADI, PUNE - 411037, MAHARASHTRA, INDIA
MANUFACTURERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
EDIBLE OIL
3208396   11/03/2016
M/S SWYN HERDS PRIVATE LIMITED
trading as ;M/s Swyn Herds Private Limited
S 170, Greater Kailash-II, New Delhi 110048, India
Manufacturers, Merchants and Service Providers
A company duly organized under the Companies Act, 1956.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :01/08/2015
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats; Canned Meat, Pickled Fish, Frozen Meat, Mincemeat, Processed Meat Products; Fish Stock; chicken and chicken by products; Frozen Fish; Ham; Dried Fish; Beef; Fish Spread; Quail Eggs; Fish not live; Edible Oils; duck eggs; Fish (Canned and Tinned); Turkey meat; marrow (animal) for food; dehydrated chicken; Salmon not live
3209484  12/03/2016
RAJESH CHANDRA JAIN
trading as ;M/S PATI RAM DHANSUKH DASS JAIN
103, MISHRANA, BARA BAZAR, SHIKOHABAD, DISTT. FIROZABAD, (U.P.).
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/07/1910
DELHI
Dairy product including deshi ghee, paneer, curd, milk and milk products, edible oils and fats, meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs.
The Trade Mark shall be used as a whole with no exclusive right on the descriptive matters appearing on the label.
CHOCKERZ
3212810  16/03/2016
DEVYANI FOOD INDUSTRIES LIMITED
trading as ;Devyani Food Industries Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi-110020.
Manufacturer and merchant
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :14/03/2016

To be associated with:
3212809
DELHI
Milk and milk products; chocolate nut butter; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes, edible oils and fats.
3223437  31/03/2016  
VIRENDRA KUMAR  
trading as :B.P. TRADERS  
FARIYAI BAZAR CHANDAUSI DISTT. SAMBHAR-244412, U.P.  
MANUFACTURING & TRADING  
Address for service in India/Attorney address:  
TYAGI CERTIFICATIONS SERVICES PVT. LTD.  
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92  
Used Since :01/03/2016  
DELHI  
EDIBLE OILS, MUSTARD OIL, REFINED OILS, SOYA REFINED OILS, SUNFLOWER REFINED, COTTON REFINED OILS, PALMOLIAN REFINED OILS, FATS.  
There shall be no rights for words "JUMBO" or its phonetic equivalent except in the manner substantially shown in representation of mark on application.
3227724 05/04/2016
RAKESH MASALA PVT. LTD.
J-4 SEC-63 NOIDA DISTT-GAUTAM BUDH NAGAR, U.P-201301
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since : 16/09/2015
DELHI
GINGER JAM, PICKLES, PREPARED MEALS INCLUDING SOUPS AND STOCKS, SNACKS AND DESERT
PURNIMA
3261779  17/05/2016
SMARTH GUPTA
H. NO. 14, MALL ROAD, OPPOSITE RED CROSS, KARNAL-132001, HARYANA
MERchants AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Milk and milk products, milk, ghee, pasteurized butter, pasteurized table butter, toned milk, double Toned milk, skimmed milk powder, full cream milk powder, whole cream milk powder, cheese, curd, dairy whitener, dairy creamer, dairy mix tea - coffee creamer, sweetened condensed milk, milk mix, butter oil, paneer, ice cream, chaach and anhydrous milk fat and their products
Priority claimed from 01/04/2016; Application No. : 51298 ;Trinidad and Tobago
3261808  17/05/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, USA
Manufacturer and Merchant
A corporation organized and existing under the laws of Nevada, USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; Ajvar [preserved peppers]; Albumin for culinary purposes; Albumin milk; Alginate for culinary purposes; Almonds, ground; Aloe vera prepared for human consumption; Anchovy; Animal marrow for food; Apple purée; Bacon; Beans, preserved; Black pudding; Bone oil, edible; Broth; Broth concentrates; Butter; Buttercream; Caviar; Charcuterie; Cheese; Clams [not live]; Cocoa butter; Coconut butter; Coconut, desiccated; Coconut fat; Coconut oil; Compostes; Condensed milk; Corn oil; Cranberry sauce [compote]; Crayfish, not live; Cream [dairy products]; Croquettes; Crustaceans, not live; Curd; Dates; Edible birds' nests; Edible fats; Edible oils; Eggs; Fat-containing mixtures for bread slices; Fatty substances for the manufacture of edible fats; Fish filets; Fish meal for human consumption; Fish mousse; Fish, not live; Fish, preserved; Fish, tinned [canned (Am)]; Foods prepared from fish; Frosted fruits; Frozen fruits; Fruit-based snack food; Fruit chips; Fruit jellies; Fruit peel; Fruit, preserved; Fruit preserved in alcohol; Fruit pulp; Fruit salads; Fruit, stewed; Fruits, tinned [canned (Am)]; Game, not live; Gelatine; Gherkins; Ginger jam; Ham; Herrings; Hummus [chickpea paste]; Isinglass for food; Jams; Jellies for food; Kefir [milk beverage]; Kimchi [fermented vegetable dish]; Kumys [kumyss] [milk beverage]; Lard for food; Lecithin for culinary purposes; Lentils, preserved; Linseed oil for culinary purposes; Liver; Liver paté; Lobsters, not live; Low-fat potato chips; Margarine; Marmalade; Meat; Meat extracts; Meat jellies; Meat, preserved; Meat, tinned [canned (Am)]; Milk; Milk beverages, milk predominating; Milk ferments for culinary purposes; Milk products; Milk shakes; Mushrooms, preserved; Mussels, not live; Non-alcoholic egg nog; Nuts, prepared; Olive oil for food; Olives, preserved; Onions, preserved; Oysters, not live; Palm kernel oil for food; Palm oil for food; Peanut butter; Peanuts, processed; Peas, preserved; Pectin for culinary purposes; Piccalilli; Pickles; Pollen prepared as foodstuff; Pork; Potato chips; Potato flakes; Potato fritters; Poultry, not live; Powdered eggs; Prawns, not live; Preparations for making bouillon; Preparations for making soup; Preserved garlic; Processed fish spawn; Processed seeds; Processed sunflower seeds; Prostokvasha [soured milk]; Raisins; Rape oil for food; Rennet; Ryazhenka [fermented baked milk]; Salmon; Salted fish; Salted meats; Sardines; Sauerkraut; Sausages; Sausages in batter; Sea-cucumbers, not live; Seaweed extracts for food; Sesame oil; Shellfish, not live; Shrimps, not live; Silkworm chrysalis, for human consumption; Smetana [sour cream]; Snail eggs for consumption;
Soups; Soya beans, preserved, for food; Soya milk [milk substitute]; Spiny lobsters, not live; Suet for food; Sunflower oil for food; Tahini [sesame seed paste]; Toasted laver; Tofu; Tomato juice for cooking; Tomato purée; Tripe; Truffles, preserved; Tuna fish; Vegetable juices for cooking; Vegetable mousses; Vegetable salads; Vegetable soup preparations; Vegetables, cooked; Vegetables, dried; Vegetables, preserved; Vegetables, tinned [canned (Am)]; Whey; Whipped cream; White of eggs; Yogurt; Yolk of eggs.

Colour claimed is feature of the mark...

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER...
3275155  03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURER & MERCHANTS
A COMPANY DULY INCORPRATED UNDER INDIAN COMPANIES ACT, 1956.
Used Since: 03/05/2016
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; PULSES, JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956
Used Since :03/05/2016
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
PULSES, JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3275166  03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :03/05/2016
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; PULSES, JELLIES, JAMS, FRUITG SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

Transliteration : transliteration of Arabic parts appearing in the proposed trade mark i.e. “ROSE BRAND” &:. “GOLD”
3275170  03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956
Used Since: 03/05/2016
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; PULSES, JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
Transliteration: transliteration of Arabic parts appearing in the proposed trade mark i.e. “ROSE BRAND” &;: “GOLD”
3280937   10/06/2016
THE TELANGANA STATE DAIRY DEVELOPEMENT CO-OPERATIVE FEDERATION LTD.,
trading as ;THE TELANGANA STATE DAIRY DEVELOPEMENT CO-OPERATIVE FEDERATION LTD.,
VIJAYA BHAVAN ,LALAPET,HYDERABAD-500017
MANUFACTURER AND MERCHANTS
REGD UNDER A.P.CO-OPERATIVE SOCIETIES ACT-1964
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :07/06/2016
To be associated with:
3280936
CHENNAI
MILK ,DIARY PRODUCTS,CHEESE,BUTTER,FATS,GHEE,PEDA CREAM, LASSI AND FOOD PREPARATIONS CONTAINING ESSENTIALLY OR PARTY OF MILK
Transliteration : VIJAYA SIMPLY THE BEST TELANGANA
3299511  02/07/2016
HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.

Proposed to be Used
To be associated with:
3157905

MUMBAI
Cooked, dried, preserved preparations made from fruits and vegetables; preparations made from milk and milk products; dried fruit-based snacks; vegetable-based snack foods
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3299508.
3348749   30/08/2016
SAMRUDDH DAIRY PRODUCTS PRIVATE LIMITED
First Floor, F-4 Dhaval Complex,Kalpana Society, B/H Navrangpura Post Office,Navrangpura, Ahmedabad 380009,Gujarat
MANUFACTURING, MARKETING AND TRADING
Used Since :19/08/1992
AHMEDABAD
MILK AND MILK PRODUCTS, MILK POWDER INCLUDED IN CLASS 29.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
SOLERO
3388575  17/10/2016
HITECH SPICES PVT. LTD.,
trading as ;HITECH SPICES PVT. LTD.,
D.NO: D-86, PHASE-I, IDA, JEEDIMETLA, HYDERABAD - 500 055 (T.S), INDIA,
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :05/02/2015

CHENNAI
DRIY FRUITS OF ALL KINDS, CORN OIL, EDIBLE OILS, SOYA BEANS, PULSES, DATES, NUTS, COCONUT OIL AND PRESERVED FOODS.
FLOWRUS
3477905  08/02/2017
RITEH AGARWAL
trading as ;AGARWAL CORPORATION
C-214, UNIT-F1, KARDHANI SCHEME, GOVIDPURA, JAIPUR-302012, RAJASTHAN.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES PVT. LTD.,
11, GURU GORAKH COLONY, NEAR NAGAR NIGAM STADIUM, SANGANER, JAIPUR - 302029 - RAJASTHAN
Used Since :23/10/2016
To be associated with:
3397748
AHMEDABAD
Preserved, dried and cooked fruits and vegetables; jellies, fruit jams, fruit sauces; eggs, milk and milk products; edible oils and fats, butter, butter milk, Coconut Oil, All type of Edible oils for food, Refined Palm Oil, Groundnut Oil. Soyabean Oil, Butter Oil, Sunflower oil, Olive Oil, Mustard Oil, Oil Fat, Ghee, Pure Ghee, Vanaspati Oil, Dried Vegetable, Potato Chips, Potato flakes, All type of pickles included in class 29.
3481864  13/02/2017
HITESH BHANJIBHAI BUTANI
trading as ; M/S. ABBY DRYFRUITS & FOODS COMPANY
BLOCK-A, GF-47, AMRAPALI MALL, AMBALI BOPAL CROSS ROAD, AMBLI, AHMEDABAD-380 058. GUJARAT. INDIA.
Manufacturer/Merchant
A Sole Proprietor
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used
AHMEDABAD
DRY FRUITS INCLUDED IN CLASS-29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word VITA & other descriptive matters.
INSTA PASTAA

3501999  03/03/2017
TEJASSVI AAHARAM LIMITED
NO. 1726, PA. PUDUPATTI, PADIYUR, DINDIGUL-624 005, TAMIL NADU.
MANUFACTURER AND MERCHANT
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS;
PROCESSED PULSES

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS PASTA SEPARATELY EXCEPT
SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION AND TO USE THE MARK AS A WHOLE AS SHOWN
ON THE FORM OF REPRESENTATION.
3518461  03/04/2017
PRAKASHAN.N.P
trading as ;REEJA FOODS
KIZHARIYUR,P.O, KOYILANDI, KOZHIKODE. DT, PIN -673 307 , KERALA STATE, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Agents address:
BIJU JOHN
CORDIALCODE, CHUNGATHARA P.O., NILAMBUR ( VIA ), MALAPPURAM DIST., KERALA - 679 334.
Proposed to be Used
CHENNAI
EDIBLE OILS AND FATS, PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND MILK PRODUCTS, JAMS AND JELLIES
SUPRA

3520892  04/04/2017

3F INDUSTRIES LTD
Post Box No.15, Tanuku Road, Tadepalligudem - 534 101, West Godavari, Andhra Pradesh, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :01/12/1991

To be associated with:
2624258

CHENNAI

3526239  14/04/2017
TEJASSVI AAHARAM LIMITED
NO. 1726, PA. PUDUPATTI, PADIYUR, DINDIGUL-624 005, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3501999

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS PASTA SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION AND TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
3540605  02/05/2017
MUSTER ONLINE PRIVATE LIMITED
#627&628, 3rd Floor, 5th Cross Road, 15th Main 80ft Road, 4th Block, Koramangala Layout Bengaluru, Karnataka - 560034
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.

The mark should be used as a whole.
MUSTER ONLINE PRIVATE LIMITED

#627&628, 3rd Floor, 5th Cross Road, 15th Main 80ft Road, 4th Block, Koramangala Layout Bengaluru, Karnataka - 560034

A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:

Khaitan & Co.

Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

To be associated with:

3540605

CHENNAI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.

The mark should be used as a whole.
3548208  13/05/2017
VK DAIRY ESSENTIALS PRIVATE LIMITED
FT 502, AVN Residency White fields, Kondapur, Hyderabad, TS 500084
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Milk and milk products
No exclusive claim over Absolute Milk.
3549851  16/05/2017
SATISH CHAND GOYAL
C 371-374, AGRO FOOD PARK, UDYOG VIHAR, SRI GANGANAGAR-335001
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
To be associated with:
2029293
AHMEDABAD
EDIBLE OILS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHRI.
3555478  23/05/2017
NIMESH CHANDRA KISHOR CHANDRA AGRAWAL, PROPRIETOR, SHREE SHIV-SHAKTI OIL MILL
Plot No.12, Sarve No.486, Patel Pali, Village Chala, Via - Vapi, Taluka Pardi, Dist – Valsad, Gujarat
PROPRIETARY CONCERN
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.
Used Since :28/02/2015
AHMEDABAD
Edible oils
NIL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2558143, 142.
3577317   23/06/2017
PANKAJ KUMAR SHAW
trading as ;MAA VAISHNO TRADING CO.
WEST RANGA MATIA,RUPNARAYANPUR,DIST.PASCHIM BURDWAN,PIN-713386,WEST BENGAL,INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :05/04/2012
KOLKATA
EDIBLE OIL (MUSTARD OIL, SOYA OIL, RICE BRAN OIL, TISI OIL, SUNFLOWER OIL, PALM LIEN OIL, NUTS OIL &
COCONUT OIL).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3584020   04/07/2017
HEMANT KUMAR GOYAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS GOYAL TRADERS
Opposite Gopal Kirana Lane, Gaya Nagar, Durg - 491001, Chhattisgarh
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Preserved, dried and cooked fruits and vegetables
3590633  13/07/2017
DIBYESHWAR RAY
trading as ;BIJAY KRISHNA OIL MILL
AT- BANERJEE PARA ROAD, ALO CHHAYARMORE, WARD NO.15, NABADWIP-741302, DIST-NADIA, WEST BENGAL.
MANUFACTURER, MERCHANT & RETAILERS.
Address for service in India/Agents address:
KHARAGPUR TRADE MARK BUREAU.
PURATAN BAZAR, KHARAGPUR, DIST.PASHIM MEDINIPUR, WEST BENGAL.
Used Since :01/04/2014
KOLKATA
MUSTARD OIL.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
Trade Marks Journal No: 1909, 08/07/2019 Class 29

3596140 21/07/2017
YOGESH GOYAL
2, SOUTH NOWDAPARA ROAD, KOLKATA - 700 057
NEW APPLICANT

Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET, UTTARPARA, HOOGHLY, PIN 712 258, WEST BENGAL, INDIA.

Used Since: 01/04/2008

KOLKATA
EDIBLE OIL BEING IN CLASS 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.

THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3596624  21/07/2017
GAYATRI DEVI AGRAWAL TRADING AS M/S A.K. TRADING CO.
K.7/3 A, LALA SUR KI GALI, GAIGHAT, VARANASI, (U.P.) PIN- 221001
Proprietor

Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.

Proposed to be Used
DELHI
REFINED OIL, MUSTARD OIL, EDIBLE OIL, VEGETABLE OIL, VANASPATI GHEE
3608901  08/08/2017
TRENT HYPERMARKET PRIVATE LIMITED
Taj Building, 2nd Floor, 210, Dr. D.N. Road, Fort, Mumbai-400 001
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; dry fruits; jellies, jams, compotes; pickles; eggs; edible oils and fats; peanut butter; paneer; cheese; cheese spreads; dairy based spreads; nut based spreads; fruit based spreads; hazelnut spreads; tomato puree; coconut milk; garlic paste; roasted nuts; chips; coated nuts; marmalade; tomato paste; banana chips; alu bhujia; nut based snack foods; potato based snack foods; ready to eat food; moong dal; processed peanuts; roasted makhana; roasted peanuts; roasted potato puffs; roasted almonds; roasted cashew; roasted pista; roasted chickpea.
THANJAI UZHAVAN

3613818  16/08/2017

K. MOHAN
12/22, METTU STREET, THIRUTHURAPOONDI-614 713, THIRUVARUR DISTRICT, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

EDIBLE OILS AND FATS; PROCESSED EDIBLE SEEDS; MEAT, FISH, POULTRY AND GAME; PRESERVED, FROZEN,
DRIED AND COOKED FRUITS AND VEGETABLES; JELLY, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS;
BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE
SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT
SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS

The mark should be used as a whole.
Trade Marks Journal No: 1909 , 08/07/2019   Class 29

3618804   23/08/2017
NARAYAN DAS
trading as ;SAI DURGA TRADERS
SUBHADRAPUR,UTTAMPUR,CUTTACK-753011,ODISHA,INDIA
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/04/2016
KOLKATA
VANASPATI GHEE BEING INCLUDED IN CLASS-29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF ODISHA IN INDIA.
3619039  23/08/2017
DILIP KHANDELWAL, TRADING AS UTKAL SALES
Old Chamber Lane, Malgodown, Cuttack -753003, Odisha, India
Manufacturers, Merchants & Exporters.

Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM),MALI SAHI,B.K. ROAD,CUTTACK 753 001.ORISSA,INDIA.
Used Since :01/04/2001

KOLKATA
Edible oils, fats, pure ghee, jellies, jams, pickles, milk and milk products.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1401135.
PROSAMOSA

3621451    28/08/2017

SAURABH PRADIPKUMAR DHOOT

DHOOT BUNGLOW, STATION ROAD, AURANGABAD - 431001 MAHARASHTRA, INDIA

MANUFACTURER AND MERCHANT

AN INDIAN NATIONAL

Proposed to be Used

MUMBAI

PRESERVED, DRIED, CANNED, TINNED AND COOKED FRUITS, VEGETABLES; JELLIES, SOUPS, ESSENCES, JAMS, MILK AND OTHER DAIRY PRODUCTS; MALTED MILK FOR FOOD, FOODS PREPARED FROM MILK; FOOD STUFFS FOR HUMAN CONSUMPTION; EDIBLE OILS AND FATS; OLIVE OIL FOR FOOD, VEGETABLE PRESERVES; PICKLES, BUTTER; GHEE; CHEESE; CREAMS; VEGETABLE SOUP PREPARATIONS; FOOD PRODUCTS MADE FROM FRUITS AND VEGETABLES; ALL KINDS OF CHIPS AND WAFERS, SALMON, SALAD OIL, SAUSAGES, ALL BEING GOODS INCLUDED IN CLASS 29
3625541    01/09/2017
NARAYAN DAS
trading as ;SAI DURGA TRADERS
SUBHADRAPUR,UTTAMPUR,CUTTACK-753011,ODISHA,INDIA.
MANUFACTURER & TRADER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/04/2016
KOLKATA
VANASPATI GHEE BEING INCLUDED IN CLASS-29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF ODISHA IN INDIA.
3640884  22/09/2017
JAY KUMAR NAYAK TRADING AS OM ADITYA ENTERPRISES
SHIV PURI, DURGABARI, OPPOSITE - BANK COLONY, DIST.- PURNEA-854301, (BIHAR)
STANDARD TRADE MARK
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.
Used Since :01/04/2006
KOLKATA
MANUFACTURER OF TIL OIL
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF BIHAR & JHARKHAND IN INDIA...
3645447    27/09/2017
DRY FRUITS ENTERPRISES
BHADANI GALL, MARUGGANJ, PATNA CITY - 800008, PATNA, BIHAR, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.
Proposed to be Used
KOLKATA
DRY FRUITS
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR PROVIDING SERVICE IN THE STATES OF “BIHAR & JHARKHAND.” ONLY.
3652906   09/10/2017
ROCHAK SOYA (P) LIMITED
trading as ;ROCHAK SOYA (P) LIMITED
4,RAM KUMAR RAKSHIT LANE,CHINI PATTI,1ST FLOOR,KOLKATA 700007,WEST BENGAL.
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Proposed to be Used
KOLKATA
Soya beans, Preserved soya beans, Dried soya beans, Soya bean milk, Soya bean curd, Soya bean oil for food, preserved, for food, Preserved soya beans for food being in class-29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “SOYA” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3653088  09/10/2017
PRAJWAL GUPTA TRADING AS GUPTA TRADING
BUCHAR GALI, NEAR MAHAVIR CHOWK, UPPER - BAZAR, DIST.- RANCHI - 834001, JHARKHAND
STANDARD TRADE MARK
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.

Proposed to be Used
KOLKATA
MANUFACTURER OF EDIBLE OIL.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR PROVIDING SERVICE IN THE STATES OF "JHARKHAND & BIHAR." ONLY..
3653089   09/10/2017
PRAJWAL GUPTA TRADING AS GUPTA TRADING
BUCHAR GALI, NEAR MAHAVIR CHOWK, UPPER - BAZAR, DIST.- RANCHI - 834001, JHARKHAND
STANDARD TRADE MARK

Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.

Proposed to be Used
KOLKATA
MANUFACTURER OF EDIBLE OIL.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "BRAND" AND ALL
DESCRIPTIVE MATTER APPEARING ON THE LABEL..

FOR PROVIDING SERVICE/GOODS IN THE STATES OF "BIHAR & JHARKHAND" ONLY..
3655902 12/10/2017
S ABBAS TRADING AS M/S. HALLI MANE HOME PRODUCTS,
2-390, BANGAR KODI HOUSE, NEAR N.C.HOUSE, BOLANTHOR VILALGE AND POST, BANTWALA TALUK, D.K.
KARNATAKA -574 222
SOLE PROPRIETOR
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :26/08/2015
CHENNAI
ALL KINDS OF PICKLES
3659464  17/10/2017
MR. KISHORE KUMAR GARG
M/s Shri Krishna Edible Oils, Morena Gaon, Jaura Road, Morena - 476001 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since :13/10/2004

MUMBAI
EDIBLE OILS
Shree Gangour
3674209 10/11/2017
MAHINDRAA DAKALIA (JAIN)
76 A - 77, Juhu Supreme Shopping Center, Gulmohar Cross Road - 9, Juhu, Mumbai – 400049
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001
Proposed to be Used
MUMBAI
Milk and Milk Products, Processed sweet corn, Processed sweet corn, Fruit desserts, Fruit jams, Dried fruit, Candied fruit, Fruit jams, Frozen chips, Ice cream shakes, Pickles, Frozen vegetables, Jellies, jams, compotes, fruit and vegetable spreads, Cooked fruits, Edible oils and fats, Potato chips.
3678270 14/11/2017
INORBIT MALLS (INDIA) PVT. LTD
Raheja Tower, 4th Floor, Block “G”, Plot No.30, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051
A Company incorporated under Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/08/2017

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
3681375  18/11/2017
TASTY DAIRY SPECIALITIES LTD
D-3, UPSIDC INDUSTRIAL AREA, JAINPUR, KANPUR DEHAT, U.P. 209311
A company incorporated under provision of Companies Act 1956

Address for service in India/Attorney address:
RASHMI TRADE MARKS CO.
T-18 INDERPRASHT APPARTMENT RATAN LAL NAGAR KANPUR-22

Proposed to be Used
DELHI
MILK AND DAIRY PRODUCTS included in class-29
3688392  27/11/2017

PANKAJ GOYAL

trading as ;VINAYAK FOOD PRODUCTS

GANGANAGAR, JHOUTALLA, KOLKATA - 700132, WEST BENGAL, INDIA.

MANUFACTURER & TRADERS

Address for service in India/Attorney address:

KOLKATA TRADE MARK SERVICE

62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Used Since :10/04/2017

KOLKATA

SOYABEAN CHUNK BEING INCLUDED IN CLASS-29.

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3694017 04/12/2017
K M UNNI
33/647 A2, AMBADI, VENNALA KOCHI 28, KOCHI-682028, KERALA
THE TRADEMARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3700346  12/12/2017
ASHIM HALDER
trading as ;SARBAMANGALA DISTRIBUTOR
22/3/B, K.C. ROAD, COSSIPORE, KOLKATA - 700002, WEST BENGAL
MANUFACTURER & TRADERS
AN INDIAN PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/06/2010
KOLKATA
SOYABEAN CHUNK BEING INCLUDED IN CLASS-29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3703652  15/12/2017
JAYRAM AGRI AND DAIRY FARMS PRIVATE LIMITED
H.NO.2-17-12, BLOCK -3, GANDHINAGAR, TENALI - 522201
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Milk, Milk Products, Desserts Made From Milk Products, Milkshakes, Curdled Milk, Milk Curds, Milk Powder, Milk Solids, Milk Drinks, Cows’ Milk
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3703656 15/12/2017
JAYRAM AGRI AND DAIRY FARMS PRIVATE LIMITED
H.NO.2-17-12, BLOCK -3, GANDHINAGAR, TENALI - 522201
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3703652

CHENNAI
Milk, Milk Products, Desserts Made From Milk Products, Milkshakes, Curdled Milk, Milk Powder, Milk Solids, Milk Drinks, Cows' Milk, Milk Curds

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
KULFI CART

3707287   20/12/2017

AAKANKSHA JAIN, TRADING AS: AAKANKSHA VENTURES
9, ROWDON STREET, CIRCUS AVENUE, KOLKATA, PIN-700017, WEST BENGAL
AN INDIAN PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.

Proposed to be Used
KOLKATA

CURD, MILK CURD, BEAN CURD, LEMON CURD, CURD CHEESE, MILK CURDS, CURDLED MILK, BEAN CURD STICKS, SOYA BEAN CURD, FERMENTED BEAN CURD, POUTINE [CANADIAN DISH CONSISTING PRIMARILY OF FRENCH FRIES TOPPED WITH GRAVY AND CHEESE CURDS], FRENCH FRIED POTATO DISH CONSISTING PRIMARILY OF FRENCH FRIES AND GRAVY, CHEESE CURDS OR OTHER TOPPINGS (POUTINE), MILK, MILKSHAKES, STRAWBERRY MILK, VANILLA MILK, SOY MILK, PEANUT MILK [MILK SUBSTITUTE], CHOCOLATE MILK, HEMP MILK, FLAVOURED MILK, SOUR MILK, MILK SOLI, DS, MILK POWDER, DRIED MILK, NUT MILK, UHT MILK, WHOLE MILK, NONFAT MILK, SKIM MILK, PASTEURIZED MILK, POWDERED MILK *, SOYA MILK [MILK SUBSTITUTE], SOYBEAN MILK [SOY MILK], MILK PRODUCTS, MILK AND MILK PRODUCTS, PANEER (MILK PRODUCT), EGGS, MILK AND MILK PRODUCTS, DESSERTS MADE FROM MILK PRODUCTS, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, DESSERTS MADE PRIMARILY FROM MILK PRODUCTS, MILK PRODUCTS EXCLUDING ICE CREAM, ICE MILK AND FROZEN YOGURT, ICE CREAM SHAKES, EDIBLE OILS, OLIVE OILS, NUT OILS, COOKING OILS, GRAPESEED OIL, COCONUT OIL, MAIZE OIL, CORN OIL, CHILLI OIL, BUTTER OIL, GROUNDNUT OIL, EDIBLE OIL, SESAME OIL, OLIVE OIL, SOYBEAN OIL, CANOLA OIL, SALAD OIL, COOKING OIL, LINSEED OILS [EDIBLE], HARDENED OILS [HYDROGENATED OIL FOR FOOD], TUNA IN OIL, EDIBLE BONE OIL, BONE OIL, EDIBLE, FLAVOURED OILS, SPICED OILS, GHEE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KULFI.
3744837  05/02/2018
M/s. SANDHYA MARINES LIMITED
SANDHYA MARINES LIMITED, DR.NO. 7-5- 108/1, PLOT NO.62 & 67, PANDURANGAPURAM, VISAKHAPATNAM - 530003,
A.P, INDIA
A Company Registered Under Companies Act 1956
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :01/07/1987

CHENNAI
Shelled prawns; Frozen prawns; Dried prawns; Prawns, not live; Fish; Fish (Salted); Fish preserves; Cooked fish, Fish
extracts; Pickled fish; Dried fish; Frozen fish, Fish tinned; Preserved fish, Fish products being frozen; Shrimp paste;
Shrimp floss; Dried shrimps; Coconut shrimp; Shrimps, not live.

No exclusive right over the descriptive matters appearing in the representation of the mark.
3788623  26/03/2018
NANDAKUMAR SUBHASH PATIL
Manufacturer & Trader

Address for service in India/Agents address:
RAJESH S HEMRAJANI
C-1/1304 GREEN SQUARE, OPP.SANGHVI HILLS, NEAR KASARVADALI POLICE STATION, BEHIND BEHIND D-MART
ANAND NAGAR,GHODBUNDER ROAD, THANE(W)-400615

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; snack foods based on fruit, vegetables, cheese, meat, nuts; prepared nuts; edible seeds; potato chips; potato crisps; snack foods. Fried Chips made of Potato, Banana and all chips which are ready to eat
3790562    28/03/2018
VARUN PREMCHAND CHOUDHARY
trading as ;SUPER HEALTHY FOODS LLP
9, ABHISHEKH APT, JUHU VERSOVA LINK ROAD, N. DUTTA MARG, ANDHERI (WEST) MUMBAI- 400053 MAHARASHTRA INDIA
MANUFACTURER AND MERCHANT
LIMITED LIABILITY PARTNERS
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS; MEAT, FISH AND POULTRY (NOT ALIVE), MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES FOR FOOD, JAMS, FRUIT SAUCES, EGGS, EDIBLE OILS AND FATS
3801947  10/04/2018
TEXTON EXIMS PVT. LTD.
D. NO. 4-30, ATREYAPURAM, ATREYAPURAM - 533235, ANDHRA PRADESH
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
Subject to restrict the area to South India only.
3805697  13/04/2018
S.MALLIGADEVI TRADING AS SRI SENTHUR OIL MILL
NO.25, PARUTHIKOTTAM PALAYAM, ANJUR POST, ERODE - 638 151, ERODE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agorss address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
EDIBLE OIL
subject to sale of product in the area of South India only.
VEL GOLD
3807753    17/04/2018
I.M.SELVARAJ
trading as ;MANICKAM AGRO FOODS
NO.2061-2062 TN HOUSING BOARD COLONY VILLAPURAM MADURAI-625011, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARS ASSOCIATES
15, KOLAPPATTI ROAD, KAVERY NAGAR, AIRPORT - P.O. TRICHY - 620 007
Used Since :20/11/2017
CHENNAI
BLENDDED EDIBLE VEGETABLE OILS
KALISHWARI

3812385   20/04/2018
R. RAVIKUMAR, SOLE PROPRIETOR, TRADING AS KALISHWARI BOTTLERS
3801, SOUTH 3rd STREET, PUDUKKOTTAI - 622 001
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS; DAIRY-BASED BEVERAGES; MILK BEVERAGES, MILK PREDOMINATING
3816923  26/04/2018
GV FOOD PRODUCTS
NO.12/10 I, RAMASAMY PILLAI STREET 2, MAHADEVAPURAM, METTUPALAYAM - 641 305, COIMBATORE DIST,
TAMILNADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Milk, Butter, Ghee, Curd, Milk Shakes, Milk Beverages, Milk Predominating, Paneer (Milk Products), Jams, Dried Fruit,
Pickles, Processed Fruits, Perserved Fruits, Condensed Milk, Cream(dairy Products), Processed Nuts, Processed Pulses
and Edible Oils, Roasted cashews, Prepared cashews, Cashew nut butter, Spiced cashew nuts, Walnut kernels,
Processed walnuts, Prepared walnuts, Processed apricots and Processed pistachios.
subject to sale of product in the area of South India only.
3818819   27/04/2018
T.K.DHANEESH
Sormitha Nivas, Chorode East, Punchappalam, Vadakara. Kozhikode, Kerala- 673106
Sole Proprietorship

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSO, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since: 22/10/2012

CHENNAI
Pickles;coconut oil;coconut milk;coconut powder; cream; pulses dried, processed pulses; vegetable paste; edible oils; milk, milk products, cheese, butter, curd; dried fruits; dried vegetables; jellies, jams, compotes; garlic paste
AP AKSHAY BRAND

3820641  30/04/2018

MR. DHERENDRA KARNANI
M/s AMAR PRODUCTS, Plot No.8, Main Road, Pratappura, Distt. Tikamgarh - 472246 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
COCONUT POWDER: COCONUT MILK POWDER;
SURESH RAMAPPA TRADING AS NEXGEN DAIRY
Sy No 36 / 2, Dandiganahalli Village, Harohalli Post, Vijayapura Hobile, Devanahalli Taluk, Bangalore Rural District - 562135
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Milk and milk products.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3829870    10/05/2018
AGHIN AGRO FOOD INDUSTRIES PRIVATE LIMITED
NO.28/1670 B11, THONDAYAD BYPASS ROAD, P.O. NELLICODE, CALICUT-16
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :19/01/2018

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters, subject to the mark should be use as represented in the trademark application.
UNIQ COCO STARZ

3833879    15/05/2018
UNIQ NATURAL OILS INDIA (P) LTD.
NO. 171, VANAPADI ROAD, RANIPET-632 404, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
EDIBLE OIL; COCONUT OIL; VEGETABLE OILS FOR FOOD; VEGETABLE OILS FOR CULINARY PURPOSES
PRASH NUTS & MORE

3837239  18/05/2018

MRS. ANJU GANGWAL
M/s ANJU GANGWAL, Gangwal Bhawan, Gangwal Mills Compound, Near Phalka Bazar, Lashkar, Gwalior - 474001 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
Dry fruits, Dry fruits Mixes
SRI NANDI SUPER

3839434   22/05/2018

MR. ANIL KUMAR AGARWAL
M/s ANKIT OIL INDUSTRIES, #8-13-8/25, Mallardevepally, Kattedan, Hyderabad-500077, T.S. India.

Single Firm

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI

Edible Oils and fats for food.
3841524  23/05/2018

MR. VINAY MITTAL
M/s Shree Mahakaal Food Products, F-29, Kalyan Bagh, Laxmi Puram, Bhodapur, Gwalior – 474010 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Used Since :01/01/2013

MUMBAI

CHENNA POWDER; INSTANT MIXS MADE OF SKIMMED MILK POWDER
INTERNATIONAL FOODSTUFFS CO. L.L.C.
Industrial Area No.1, Behind Alwahda Street, P.O. Box 4115, Sharjah, U.A.E.
A Limited Liability Company organised under the laws of the State of Sharjah, U.A.E.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
potato-based snack foods, potato crisps, potato chips, potato fries, potato flakes, potato sticks, peanuts preserved being goods included in class 29
ENORGEN
3846841   29/05/2018
ALSWAMITRA BOTANICALS LLP
#145, PHASE 2, PALM MEADOWS, WHITEFIELD, RAMAGONDANAHALLI, BANGALORE-560 066, KARNATAKA.
A LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
NUTS, PROCESSED; NUTS, PREPARED; NUT-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS; DRIED FRUIT-BASED SNACK BARS; DRIED FRUIT AND VEGETABLES; CANDIED FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; AALOO PAPAD (POTATO BASED SNACKS); BEAN-BASED SNACK FOODS; SEED-BASED SNACK BARS; SNACK MIXES CONSISTING OF DEHYDRATED FRUIT AND PROCESSED NUTS; SOYA-BASED SNACK FOODS; TOFU-BASED SNACKS; VEGETABLE-BASED SNACK FOODS; MEAT-BASED SNACK FOODS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; PROCESSED PULSES.
3847867   31/05/2018
SRIVATSA ENTERPRISES
PADMA EDIFICE, OLD NO.9, NEW NO.2, ANNAI NAGAMMAI STREET, R.A. PURAM, CHENNAI-600 028
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
DATES; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3847866.
V.S BRAND

3848823    31/05/2018

R.S. THAMILSELVUN, SOLE PROPRIETOR, TRADING AS R. SANGILIMUTHU & CO.
SRI VENKATESWARA SWARNALAKSHMI OIL MILLS, 77/100, PALAYAM BAZAAR, (NEAR IOB), WORAIUR, TRICHY-620 003, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/04/1988

CHENNAI
EDIBLE OIL
SAPLE
3855657  08/06/2018
SAANVI AGRICULTURAL PRODUCTS PRIVATE LIMITED
S BLOCK, DOOR NO: 29, KOVAIPUDUR, COIMBATORE-641 042, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS; DAIRY-BASED BEVERAGES; MILK BEVERAGES, MILK PREDOMINATING
MR. B RAGHAVENDRA
M/s Sahasra Traders, Plot No S-9, Main Road, Ranjole, Sangareddy Dist - 502318, Telangana State,
Single Firm

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
EDIBLE OILS,
subject to sale of product in the area of South India only.
PRIMOLA
3867139  21/06/2018
VASUDEV KARTHIKEYAN, SOLE PROPRIETOR, TRADING AS CARDINAL TRADING
24/2, SANGAROJITHA PANDITHAR STREET, TIRUNELVELI TOWN, TIRUNELVELI, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
EDIBLE OILS AND FATS; GHEE
VIJESH.K,
Aged 35 years, S/O vishwanathan, Residing at Sawpnrnika, Kuniyil Parambu, Beypore, 673051, Kerala
Proprietor

Address for service in India/Agents address:
V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Proposed to be Used
CHENNAI
Coconut paste, Desiccated Coconut, Processed Coconut, Coconut oil for food.
Mark considered substantially as shown in the form of representation.

Transliteration : RUCHIKUTTU, NINGALUDE PACHAKATHINU ORU NADAN RUCHIKUTTU
Tamar
3874626  29/06/2018
ROY VARGHESE
'Kanneettukandathil House',13/1833,A RCamp Road, Marikunnu Post, Pin 673012,Kozhikode District, Kerala,India
Proprietorship
Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Proposed to be Used
CHENNAI
prepared and processed dates,nuts and dry fruits
3874627    29/06/2018
ROY VARGHESE
'Kanneettukandathil House',13/1833,A RCamp Road, Marikunnu Post, Pin 673012,Kozhikode District, Kerala,India
Proprietorship

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Proposed to be Used
CHENNAI
prepared and processed dates,nuts and dry fruits
3885486   11/07/2018
UNITED INDIA ROLLER FLOUR MILLS PRIVATE LIMITED
NEW NO. 31, 1ST FLOOR, LAZARUS CHURCH ROAD, (ABOVE ANDHRA BANK), RAJA ANNAMALAIPIRAM, CHENNAI-600 028, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; PROCESSED PULSES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3885485.
3886444  12/07/2018
M.A. MOHAMMED DARVESH, SOLE PROPRIETOR, TRADING AS SURYA OIL STORE
23-A, MARTHU NAGAR, SHENBAGA THOPPU ROAD, RAJAPALAYAM-626 117, VIRUDHUNAGAR DISTRICT, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
EDIBLE OIL
3889326 16/07/2018

NAGA LIMITED
NO. 1, TRICHY ROAD, DINDIGUL-624 005, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
3897104    24/07/2018
WILD CHILD ENTERPRISES PVT LTD
#164, Phase 2, Classic Orchards, Bannerghatta Road, Bangalore -560076
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :01/04/2014

CHENNAI

Meat, Fish, Poultry and Game; Meat Extracts; Preserved, Dried And Cooked Fruits And Vegetables; Jellies, Jams; Eggs, Milk And Milk Products; Edible Oils And Fats
KARTHIKEYAN TRADING AS SOUTH INDIAN AGRO FARMS
NO.2/52, KADALAIKATTU PUDUR, KADAIYUR POST, KANGAYAM - 638 701, TIRUPUR DIST, TAMILNADU
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
EGG, MEAT, FISH, PRESERVED, FISH, NOT LIVE, POULTRY, NOT LIVE, POULTRY EXTRACTS AND MEAT EXTRACTS.

No exclusive right over the word SOUTH INDIAN separately except as substantially shown in the representation of the mark.
3902313 30/07/2018

K.P. OIL MILLS
DOOR NO: XVII/CXVIII, POST BOX NO. 828, PONANI NAGARAM-679 583, KERALA
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since: 28/11/2001

CHENNAI
EDIBLE COCONUT OIL
DR PRO
3904779 01/08/2018
R. SURYA PRABHA, SOLE PROPRIOETRIX, TRADING AS JEEVAN MILK CENTRE
S.F. NO. 1011/5, SEVUGAMPATTI VILLAGE, DINDIGUL-BATLAGUNDU ROAD, NILAKOTTAI TALUK, DINDIGUL
DISTRICT, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; MEAT, FISH, POULTRY AND GAME;
MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS,
COMPTES; EGGS; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS;
NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
3949006   18/09/2018
SANJAY R. MISHRA
GRAM-KOTARI, TEHSIL TULSIPUR, DISTRICT BALRAMPUR, UTTAR PRADESH
SUMEET TRADING COMPANY, A Sole Proprietorship Firm
Address for service in India/Attorney address:
APPLY MARK
466, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.
Proposed to be Used
DELHI
PAN MASALA
3995009   10/11/2018
PAWAN SUKHLA
5 indigo Residency Pradhan Para Salugara, Jalpaiguri, West Bengal-734008
PROPRIETOR

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food Under Class 29
4001337  19/11/2018
READY ROTI INDIA PVT. LTD.
RZ-167 (1) A-BLOCK ROAD NO-04 MAHIPAL PUR EXTN NEW DELHI-110037
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
M.PALANIAPPAN
PLOT NO.31, SUBRAMANIYA SAMY NAGAR, SAMMANTHAM NAGAR MAIN ROAD, KUNDRATHUR, CHENNAI-600 069,
KANCHIPURAM DISTRICT, TAMILNADU, INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
MEAT, FRUITS, MILK AND OILS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE “Natural Products” separately.
PANMAAL
4006365  23/11/2018
SH. SUNIL SEKARI AND SH. SHUBHAM DUBEY.
G-210, 2ND FLOOR, VIKAS PURI, NEW DELHI-110018 AND B-42, 2ND FLOOR, MOTI NAGAR, NEW DELHI-110015.
JOINT APPLICANT
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER AND MEETHA MASALA INCLUDED IN CLASS 29.
FRESHHEINZ
4008652     27/11/2018
MONAD FRESHALICIOUS PVT. LTD.
886, HAVELI AZAM KHAN, MATIA MAHAL, BAZAR, CHITLI WABAR, JAMA MASJID, DELHI-110006
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
MEAT, FISH, POULTRY, MEAT EXTRACTS AND RELATED ITEM
4011294  29/11/2018
SUNIL KUMAR OJHA
10/169, Panditan Gali, Mohalla-Muker Khana, Sadabad, Hathras, Uttar Pradesh- 281306
OWNER

Address for service in India/Attorney address:
POOJA GUPTA
Legal Brother’S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.

Proposed to be Used
DELHI
SWEET SUPARI AND MOUTH FRESHENER
4148727  16/04/2019
THE DIVINE TASTE PVT LTD
K-44, INCOME TAX COLONY, SL MARG, LAL BAHADUR NAGAR, TONK ROAD, JAIPUR, RAJASTHAN
BODY INCORPORATE
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :06/06/2017

AHMEDABAD
NUTS, ROASTED NUTS, Processed nut, RAISINS, APRICOTS, Processed CASHEWNUTS, Processed ALMONDS,
Processed FIGS, Processed PISTACHIO, Processed WALNUTS, dates, PRUNES, CHIRONJI, MAKHANA,
Processed DRY FRUITS, MILK AND MILK PRODUCTS, DAIRY PRODUCTS, Paneer, GHEE, PURE GHEE, CURD, MILK,
BUTTER MILK, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS UNDER CLASS 29.
4154220   22/04/2019
MARICO LIMITED
7th Floor, Grande Palladium, 175 CST Road, Kalina Santa Cruz (East), Mumbai-400098, Maharashtra, India
A Company incorporated and existing under the Indian Companies Act
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Used Since :04/07/2017
To be associated with:
2608953, 3666665, 3666667
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
CORE POWER
4154465   22/04/2019
FAIRLIFE, LLC
1001 West Adams Street, Chicago, Illinois 60607, United States of America

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :30/03/2012

DELHI
Beverages consisting principally of milk; Beverages having a milk base; Chocolate milk; Dairy products excluding ice cream, ice milk and frozen yogurt; Dairy-based beverages; Dairy-based snack foods excluding ice cream, ice milk and frozen yogurt; Milk; Milk-based beverages containing fruit juice; Milk beverages containing fruits; Milk beverages with high milk content; Milk shakes; Milk-based beverages with chocolate; Milk-based energy drinks; Protein milk; Strawberry milk; Vanilla milk; Banana-flavored milk.
NINJA DIMSUM
4160728    29/04/2019
MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR PHASE V, GURGAON-122016, HARYANA, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
PULSAR PALPAL
4160805  29/04/2019
M/S MACWELL FOOD PRODUCTS PRIVATE LIMITED
1240 AB & 1241 AB, VIDUR NAGAR, CAT ROAD,NEAR HAWA BUNGLOW, INDORE-452 009 (M.P.)
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT 2013
Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007
Proposed to be Used
MUMBAI
MOUTH FRESHENER, PAN MASALA, SWEET SUPARI, SCENTED SUPARI INCLUDED IN CLASS 29
4160811    29/04/2019
KNG AGRO FOOD PRIVATE LIMITED
1747 HSIIDC RAI IND ESTATE SONEPAT HARYANA
BODY INCORPORATE

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :29/12/2016

To be associated with:
1938502

DELHI
EDIBLE OILS INCLUDED IN CLASS 29
TAJGI

4162286    30/04/2019
GIRISH JAYANTILAL KOTHARI
H – 704, SAMRAJYA TOWERS, OPP. MANAV MANDIR, MEMNAGAR, AHMEDABAD – 380 052. STATE GUJARAT – INDIA

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
BETEL NUTS, PROCESSED, PAN MASALA [PROCESSED NUTS, SEEDS AND BETEL LEAVES USED AS INGREDIENTS] INCLUDED IN CLASS 29
your happy balance

4162799   30/04/2019

DRUMS FOOD INTERNATIONAL PVT. LTD.
Unit 101/102, Sai Mansarover CHS Ltd, Corner of Saibaba Road and S V Road, Santacruz West, Mumbai 400054
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
MUMBAI
Dairy products and dairy substitutes; yogurt, Greek yogurt, flavoured yogurt; yogurt-based beverages; curd, lactose-free curd; condensed milk; cheese, cottage cheese, cheese products; paneer; ghee, ghee spread.
epigamia - your happy balance
4162800   30/04/2019

DRUMS FOOD INTERNATIONAL PVT. LTD.
Unit 101/102, Sai Mansarovar CHS Ltd, Corner of Saiababa Road and S V Road, Santacruz West, Mumbai 400054
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
To be associated with:
2902288

MUMBAI
Dairy products and dairy substitutes; yogurt, Greek yogurt, flavoured yogurt; yogurt-based beverages; curd, lactose-free curd; condensed milk; cheese, cottage cheese, cheese products; paneer; ghee, ghee spread.
MARUTI ENTERPRISES
DHOLERA MOAD, NANGAL CHODHERY ROAD, NARNAUL– 123001 (H.R).
PARTNERSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
EDIBLE OILS, OILS AND FATS FOR FOOD, PEANUT OIL, CANNOLA OIL, SUNFLOWER OIL, GROUND NUT OIL, OLIV OIL,
BUTTER OIL, SALAD OIL, CHILLI OIL, COOKING OIL, SPICED OIL.
4168360    06/05/2019
B. L. AGRO INDUSTRIES LIMITED
B-31, ROAD NO. 2, PARSAKHERA INDUSTRIAL AREA, BAREILLY 243502, UTTAR PRADESH.
a public limited company.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085
Used Since :21/06/2007
To be associated with:
1570276, 1608343
DELHI
EDIBLE OILS, GHEE, FATS, MILK PRODUCTS AND DAIRY PRODUCTS.
ICIMIA

4170797 08/05/2019
RAJ KUMAR TANDON
6-3-349/17, SAI KRISHNA & SAI BRUNDAVAN APTS, Behind Sai Baba Temple, Dwarkapuri colony, Panjagutta, Hyderabad 500082
29 - Dried Fruits
Individual
Proposed to be Used
CHENNAI
Dried Fruits
4170885  08/05/2019

VRS FOODS LIMITED.
D-55, GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/1995

To be associated with:
2604621, 3814579, 3872758, 3872760

DELHI
Milk, Milk Products, Butter Milk, Chaach, Lassi, Cheese, Ghee, Butter, Curd, Yoghurt, Cream, Dairy Whitener and Dairy Products (For Foods), Condensed Milk, Milk Solids, Milk Based Beverages, Flavored Milk Beverages & Mixed Milk Beverages Made Principally of Milk Included In Class 29
PANKINGGOLD

4170892 08/05/2019

MR. PHOOL CHAND YADAV.
KH. NO.-584, NEHRU ENCLAVE, NEAR NISHA MANN KOTHI, ALIPUR, DELHI-110036.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENER AND PAN MASALA INCLUDED IN CLASS 29.
4171966  09/05/2019
C.GAJENDRA BABU, PROPRIETOR, VASEE FOODS
Door No. 19/10, Padi Puthu Nagar Main Road, MGR Nagar, Chennai 600037 , Tamil Nadu, India
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
Edible nuts, Processed nuts, Roasted Nuts, Ground Nuts, Flavoured nuts, Potato Chips, Plantain Chips, Banana Chips, Jellies, Jams
AABAD
THE ORIGINAL CHOICE

4171981  09/05/2019
RAKESH SHARMA
# FLAT NO. 308, PALM SPRINGS, PHASE II, BEHIND RUNWAY 9, KOMPALLY, HYDERABAD - 500014, TELANGANA STATE,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
MOUTH FRESHENERS, SCENTED SUPARI, SWEET SUPARI, AND PAN MASALA BEING WITHOUT TOBACCO AND NICOTINE
Trade Marks Journal No: 1909 ,  08/07/2019           Class 29

4172286    09/05/2019
R. SAJAN
Sajan Bio Farm, No: 5/125-1, Kulasekara Natham, Patemanagaram (PO) Srivaikuntam(TK) , Tuticorin - 628620
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Processed spirulina
4172609  10/05/2019
VIVEK SHARMA S/O SH. SATISH SHARMA
HOUSE NO. B - 424, SAINIK COLONY, FARIDABAD - 121001, HARYANA
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHNERS& SWEET SUPARI FLAVOURING MATERIALS
4172763  10/05/2019
KRISHANKANT SWAMI S/O. SH. GIRAJA SHANKAR SWAMI PROPRIETOR OF M/S. MAST BAHAR LASSI
C/o. LATE SH. BRAHMANAND SWAMI, NEAR GARH KE PASS, RATANGARH, CHURU-331022 RAJASTHAN
Proprietorship Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :05/05/1969
AHMEDABAD
LASSI, LASSI (YOGURT) & LASSI IN CLASS 29.
Trade Marks Journal No: 1909 , 08/07/2019 Class 29

4172960 10/05/2019
SURYA KANT MISHRA
R-904, SHARDA APARTMENT, GOMTI NAGAR EXTENTION, LUCKNOW - 226010, UTTAR PRADESH, INDIA
Individual
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
PAN MASALA, SCENTED SUPARI, SUPARI MIX MOUTH FRESHENER, SADA PAN MASALA, PROCESSED BETEL NUTS
4173058   10/05/2019
FIROZ RASHID INAMDAR
Abdul Sattar Chawl, Room No. 200/3, Near Habib Hospital, Kurla West, Mumbai - 400070
Sole Proprietor

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Meat, fish, poultry; Meat extracts; Preserved meat; Freeze-dried meat; Canned meat
CHEF'S FARM

4173081   10/05/2019
MANISH KUMAR
SHIVAJI COLONY, PURNEA, BIHAR-854301
INDIVIDUAL

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA

PROCESSED NUTS, ALMONDS, GROUND, CASHEW NUTS (PREPARED -), EDIBLE NUTS, SEASONED NUTS, ROASTED NUTS, SALTED NUTS, PROCESSED WALNUTS, DATES, DRIED DATES, DRIED FIGS, GROUND NUTS, PREPARED PISTACHIO, PRUNES, PROCESSED PUMPKIN SEEDS.
SUKOON

4173199  10/05/2019

MAYANK GOEL
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, DELHI-110092

INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
V. P. & Sons

4173219  10/05/2019
VARSHA PANKAJ THAKKAR
M/s. V. P. & Sons, Plot no. 1-6, Rajkot-Ahmedabad Highway, Opp. Kuvadava GIDC, Village - Kuvadava, District - Rajkot (Gujarat) (India)
Manufacturers and merchants

Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Rushikul", 8, Ramkrishna Nagar, Swami Vivekanand Road, Opp. RMC Commissioner's Bungalow, Rajkot - 360 001 (Gujarat) (India)
Used Since :01/04/1997

AHMEDABAD
preserved frozen, dried and cooked fruits and vegetables, raisins, prepared seeds, processed seeds, edible seeds
4173220 10/05/2019  
VARSHA PANKAJ THAKKAR
M/s. V. P. & Sons, Plot no. 1-6, Rajkot-Ahmedabad Highway, Opp. Kuvadava GIDC, Village - Kuvadava, District - Rajkot (Gujarat) (India)
Manufacturers and Merchants

Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Rushikul", 8, Ramkrishna Nagar, Swami Vivekanand Road, Opp. RMC Commissioner's Bungalow, Rajkot - 360 001 (Gujarat) (India)
Used Since :01/04/1997

AHMEDABAD
preserved frozen, dried and cooked fruits and vegetables, raisins, prepared seeds, processed seeds, edible seeds
4173579  11/05/2019
A.SELVARANI
Parisuttham Mara Sekku Oil, 377/1,B-8 , ATC Nagar, Alagapuram Periya Pudur , Salem-636016, Salem Dt, Tamilnadu
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Groundnut Oil, Sesame Oil, Coconut Oil and Edible Oils
Trade Marks Journal No: 1909 , 08/07/2019 Class 29

4174911 13/05/2019
SURESHKUMAR BAVARVA
Orgamrut Organic 329, Kohinoor Complex, Ravapar Road, Morbi
INDIVIDUAL

Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used
AHMEDABAD
Meat, fish, poultry, and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings; preserves.
4175247  13/05/2019
E.RAVINATH
H.NO:91-4-188-3-19, MAMATHA NAGAR, OPP TO SRI CHAITANYA SCHOOL, KURNOOL, ANDHRA PRADESH - 518003
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Oils for food, Pulses, prepared, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
PIGOUT

4175291   13/05/2019

ANJALI GANAPATHY
Apt #305, Salarpuria Silverwoods, Off. Old Madras Road, Behind Big Bazaar, Bangalore - 560093
Individual

Address for service in India/Attorney address:
DELTA LEGAL SERVICE (ADVOCATES)
P41, 9th A Main, LIC Colony, Jeevanbimanagar, Bangalore - 560075

Used Since :20/09/2011

To be associated with:
2509762

CHENNAI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
4175399    14/05/2019
SARTHAK SHANTINATH MANGAVE
NEAR D MART NORTH SIDE OF SHREE DATTA SAI MANDIR 100 FUTI ROAD SANGLI MAHARASHTRA 416416
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
DRY FRUITS.
4175449    14/05/2019
DAYMA KULDEEP
B-14-1, Pandit Park, B/s Bhagyoday Bank, Satellite, Ahmedabad-380015, Gujarat, India
Proprietor
Address for service in India/Agents address:
HARDIKKUMAR HUDDA
E-812, TITANIUM CITY CENTER, SATELLITE, AHMEDABAD-380015
Used Since :01/05/2019
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food included in Class 29
PMAM

4175463  14/05/2019
AM-PM STORE PRIVATE LIMITED
SANDHU COMPLEX OLD SABZI MANDI ROAD KARNAL-132001 HARYANA
RESTAURANT
PRIVATE LIMITED COMPANY

Proposed to be Used
DELHI

Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
MOHD. IQBAL
LAKSHMI PUR PATTI, KASHI PUR, UDHAM SINGH NAGAR, UTTRAKHAND
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4169824

DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA.
JOHNSONVILLE JUNIORS

4176644    14/05/2019

Johnsonville Holdings, Inc.
N6928 Johnsonville Way, Sheboygan Falls, Wisconsin 53085 USA.
A corporation duly organized and existing under the laws of the state of Wisconsin, USA.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Meat; Sausages, including hotdog sausages.
4177073  15/05/2019
SANDIP RAJENDRA TAWHARE TRADING AS : SHIVTEJ FOODS
A/P – Nirgudsar, Tal – Ambegaon, Dist – Pune – 412406, Maharashtra, India
Proprietorship Firm
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
4177508  15/05/2019
TROPICAL INDUSTRIES INTERNATIONAL PVT. LTD.
F-04 & 05, TRIVENI COMMERCIAL COMPLEX, SHEIKH SARAI, PHASE 1, NEW DELHI, DELHI 110017, INDIA
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Dry fruits.
DAIRY PREKHER
4177607    15/05/2019
BRIMOHAN GARG PROPRIETOR OF M/S HINDUSTAN FOODS
BASERI ROAD, BARI, DISTT. DHOLPUR (RAJ.), INDIA
SINGLE FIRM
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :10/05/2019
AHMEDABAD
Desi ghee.
Trade Marks Journal No: 1909, 08/07/2019 Class 29

4177726 15/05/2019
SHREE GODHAM MAHATEERTH PATHMEDIA LOK PUNYARTH NYAS
C/O : SHREE MANORAMA GOLOK TEERTH NANDGAON, TEHSIL : REODAR : 307512, DISTRICT : SIROHI, STATE RAJASTHAN – INDIA
TRUST
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
To be associated with:
3590154

AHMEDABAD
MILK AND MILK PRODUCTS, MILK BASED BEVERAGES INCLUDING FLAVOURED MILK DRINKS, MILK SHAKES, BEVERAGES PREDOMINANTLY MADE FROM MILK SUBSTITUTES, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES DAIRY PRODUCTS, YOGHURT BASED BEVERAGES, MOUSSE, FROMAGEFRASIS, DESSERTS, MILK, CREAM, BUTTER, CHEESE AND OTHER FOOD PREPARATIONS HAVING A BASE OF MILK; MILK SUBSTITUTES; MILK-BASED BEVERAGES; MILK-BASED AND CREAM-BASED DESSERTS; YOGHURTS; SOYA MILK (MILK SUBSTITUTE), PRESERVED SOYA BEANS FOR HUMAN CONSUMPTION, BUTTERMILK, GHEE IN CLASS 29.
4177818  15/05/2019
TUBA N CO., LTD
A Company incorporated under the Laws of Republic of Korea.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Dried fruit and vegetables; Fruit jellies [not being confectionery]; Meat, frozen; Nuts, prepared; Eggs; Laver for food; Butter; Beans (preserved); Edible oils; Fish cakes; Vegetable juices for cooking; Milk; Cheese; Ham; Salmon, not live; Rice milk-based beverages.
4177875   15/05/2019
GANESH GRAINS LIMITED
88, BURTOLLA STREET, KOLKATA-700 007
Body Incorporated
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
2751706

KOLKATA
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS OF ALL KINDS BEING INCLUDED IN CLASS - 29.
MILL POWER

4178243  17/05/2019
HITESHKUMAR MAHESHBHAI PATEL
B 32 ARVIND ESTATE, NR STAR HOSPITAL, MEMCO BAPUNAGAR ROAD, BAPUNAGAR, AHMEDABAD 380025 GUJARAT
MANUFACTURER AND MERCHANT

Individual

Proposed to be Used

AHMEDABAD

Pertains to meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats INCLUDED IN CLASS - 29.
4179059  17/05/2019
ADRI NATURALS LLP
CC-703, Eldeco Green Meadows, Sector PI -1 , Greater Noida, Gautam Buddha Nagar – 201306
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :24/12/2017
DELHI
Edible oils and fats, Cooking oil.
4179092  17/05/2019
BARDHIYA AGRO INDUSTRIES PRIVATE LIMITED
House No. 3. Third Floor, Pocket-10, Sector-20, Rohini DELHI North West DL 110086 IN
Private Limited Company
Address for service in India/Attorney address:
RAGHAVENDRA KATARA
76, Garhsani, Malpura Agra
Proposed to be Used
DELHI
Edible Oils and Fats
R.M. RAMESH
trading as ;R.M.RAMESH
NO.184 O/A, SANKARANKOVIL ROAD, KALUGUMALAI, TUTICORIN-628552.TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

MANUFACTURING OF COCONUT OIL, GROUNDNUT OIL, GINGELLY OIL, PALM OIL.
T. SHANMUGHA PRIYA TRADING AS SHRI PERIYANAYAGI AMMAN TRADERS
NO. 32, PUDUTHOTTAM MAIN STREET, PALLADAM ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
EDIBLE OILS
4179336  18/05/2019
T.Shanmuga Priya trading as Shri Periyanayagi Amman Traders
No.32, Puduthottam Main Street, Palladam Road, Tirupur - 641 604, Tirupur Dist, Tamilnadu State.
Sole Proprietor
Address for service in India/Agents address:
S. Loganathan
32, Subbulakshmi Complex, Binny Compound Main Road, Tirupur - 641 601.

Proposed to be Used
CHENNAI
EDIBLE OILS
Bhushan's Hero

4179483   19/05/2019
M/s. BHUSHAN OIL & FATS PVT. LTD
10th K.M. Mile Stone, Village Balana, Hissar Road, Ambala City (Haryana)
Private Limited company duly incorporated under the Companies Act
Address for service in India/Agents address:
AMBICA REGISTRATION SERVICE.
51, INSIDE RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR, (PUNJAB).
Used Since :01/04/1999
To be associated with:
1382976
DELHI
Vegetable / Vanaspati Ghee and Edible / Refined Oil
DREAMBELL
4179560  20/05/2019
KULDEEP SHARMA PROPRIETOR OF ASHADEEP TRADING CORPORATION
Bagh Jhanda Singh, Majith Mandi, Amritsar
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Desiccated coconut; Preserved Fruits & Vegetables; Dried fruits; Cashew nuts, processed; Toasted nuts; Roasted nuts; Seasoned nuts; Shelled nuts; Prepared nuts; Processed nuts; Blanched nuts; Flavoured nuts; Candied nuts; Flavored nuts; Prepared cashew nuts; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Pine nuts, prepared; Betel nuts, processed; Processed pine nuts; Pine nuts, processed; Processed cashew nuts; Roasted cashew nuts; Spiced cashew nuts
Trade Marks Journal No: 1909, 08/07/2019 Class 29

4179714 20/05/2019
SHAILA C RAO
B1, Ground Floor, Vishwageet Apartments, Four Bungalows, Andheri West, Mumbai-400053
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Pickle
ICIMIA
4180014  20/05/2019
RAJ KUMAR TANDON
6-3-349/15/17,SAI KRISHNA&SAI BRUNDAVAN APTS,Behind Sai Baba Temple , Dwarkapuri colony , Panjagutta , Hyderabad 500082
29 - Dried Fruits
Individual
Proposed to be Used
CHENNAI
Dried Fruits
4180234  20/05/2019
PETPAL TECHNOLOGIES PRIVATE LIMITED
H. No. 7-1-214, Flat no. 509, Vamsi Krishna Apartments, Dharamkaran Road, Ameerpet, Hyderabad, Telangana-500016
Active Private Limited Firm
Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
PLOT NO.8 & 9, 10TH CROSS, CELEBRITY PARADISE LAVO
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES
4180365  20/05/2019
MINDHOLA FOODS LLP
C-110, First Floor, Western Business Park, Near J.H Ambani School, Vesu, Surat – 395 007, Gujarat, India.
a Limited Liability Partnership firm incorporated under Limited Liability Partnership Act, 2008

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Shrimps, not live; Meat Extracts; Meat, fish, poultry and game; meat extracts; Preserved, Frozen, Dried and Cooked Animals including Aquatic Animals; Preserved, Dried, Cooked, Frosted and Frozen Fruits and Vegetables; Food products made from meat and fish; Jellies, Jams, Compotes; Eggs; Dairy Products; Milk And Milk Products; Edible Oils and Fats; Soya milk [milk substitute]; Coconut, Desiccated; Peanuts, Processed; Processed betel nuts; as included in Class – 29.
GETIN

4180434    20/05/2019

LIVE HAPPY FOODS INDIA PRIVATE LIMITED
Block -110, Radheshyam Society, Nr. Om, Dairy, B/h Jithariya Hanuman, Mavdi Road, Rajkot 360004, Gujarat, India.
A Company Incorporated under the laws of India.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009, India

Proposed to be Used

AHMEDABAD
Potato-based snacks; Cassava-based snacks; Manioc-based snacks; Yuca-based snacks; Candied fruit snacks; Dried fruit-based snacks; Snacks consisting primarily of meat, fish, poultry or vegetables; Powdered eggs; Eggs; Almond milk; Almonds, ground; Butter; Buttercream; Cheese; Compotes; Condensed milk; Curd; Dates; Frosted fruits; Frozen fruits; Fruit jellies; Fruit peel; Fruit pulp; Jams; Jellies for food; Low-fat potato chips; Meat; Meat extracts; Milk; Milk shakes; Milk products; Peanut butter; Pickles; Potato chips; Potato crisps; Potato flakes; Soups; Sweet corn, processed; Tomato paste; Tomato juice for cooking; Vegetables, preserved; Whipped cream; Yoghurt; Hot dog sausages; Low-fat potato crisps; Nut-based spreads; Nuts, prepared; Soya beans, preserved, for food; Fish-based foodstuffs;
Trade Marks Journal No: 1909, 08/07/2019 Class 29

HEENA RAMESH MODY PROPRIETRESS OF M/S. HEENA ENTERPRISE
A/3, ANAND BHAVAN, BAJAJ ROAD, NEAR VINAYAK GORE BRIDGE, MUMBAI, VILEPARLE WEST, MAHARASHTRA - 400056.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats included in class 29.
4180961 20/05/2019
SUNIL KUMAR TRADING AS NATURAL FOOD PRODUCTS
STADIUM ROAD, NEAR SOAP FACTORY, MANSA-151505 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2019
DELHI
J N KRISHNA (HINDU UNDIVIDED FAMILY) KARTA OF M/S. AVASHYAM
NO.3, 2ND FLOOR, 3RD MAIN, PAPU COTTAGE, BENGALURU – 560004, KARNATAKA, INDIA.

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
COOKING OIL, VIRGIN OLIVE OIL, EDIBLE VEGETABLE OILS, EDIBLE OILS AND FATS, ORGANIC COCONUT OIL FOR USE IN COOKING AND FOOD PREPARATION, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, COCOA BUTTER, PEANUT BUTTER, AAMLA MURABBA (PROCESSED GOOSEBERRIES), ALMOND BUTTER, ALMONDS, PREPARED, BANANA CHIPS, PROCESSED BERRIES, MILK, CHEESE, BUTTER, CURD, GHEE, PANEER, PICKLES, YOGHURT AND OTHER MILK PRODUCTS, MUSHROOMS, CANNED FRUITS, COCONUT BUTTER, COCONUT MILK-BASED BEVERAGES, DAL, JAMS, SOUPS, SPICED OILS, NUT-BASED SNACK BARS, FRENCH FRIES.
4181483  20/05/2019
RIKAS FOODS PRIVATE LIMITED
PLOT NO 29-B, THIRUNEELAKANDAN NAGAR 5TH STREET, KAVANGARAI, CHENNAI-600066
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
NUTRINTEL

4182416  21/05/2019
UTH BEVERAGES FACTORY PVT. LTD.
392/2, OPP. SANDVIK ASIA LTD., PHUGEWADI, PUNE–411 012.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
P SHARMA FRIENDS

4182723   21/05/2019
JAGDEEP KUMAR PROP. OF M/S SHARMA FRIENDS DAIRY
NEAR MAHAVIRA JAIN SCHOOL, FARIDKOT.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :11/01/2018

DELHI
MILK AND MILK PRODUCTS.
Mungipa's KOLHU KING

4183386  22/05/2019
POOJA BANSAL
SHOP NO. 63 NEW ANAJ MANDI, BHIWANI HARYANA - 127021
INDIVIDUAL

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
To be associated with:
3655716

DElHI
Milk and milk products, Milkshakes, Soy milk, Milk curd, Milk powder, Milk drinks, Rice milk, Condensed milk, Oat milk, Organic milk, Milk beverages, milk predominating, Protein milk, Paneer (Milk Product), Prostokvasha [soured milk], Desserts made from milk products, Food preparations predominantly of milk, Dairy products based on milk substitutes, Dairy puddings, Dairy desserts, Dairy spreads, Quark [dairy product], Cream [dairy products], Artificial cream [dairy product substitutes], Whiteners [dairy] for beverages, Butter (Chocolate nut -), Meat, fish, poultry and game, Meat extracts, Preserved, dried and cooked fruits and vegetables, Jellies, Jellies, jams, compotes, fruit and vegetable spreads, Eggs, milk and milk products, Edible oils and fats, Oils and fats, Pickles. soya [prepared], Soy beans, processed, Oils for food, Vegetable oils for food, Infused Oils for cooking, Edible oils, Linseed oils [edible], Edible oils for glazing foodstuffs, Edible fish oils for culinary purposes.
4183759  22/05/2019
SHREEJI SALES CORPORATION
FIFTH FLOOR, F-501, ROSE GARDEN CHS LTD., SAIBABA NAGAR ROAD, MIRA ROAD EAST, THANE - 401107
PARTNERSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS, GHEE, EDIBLE OILS AND FATS
ABHISHEK S/o. SHRI DINESH SONI
trading as ;COOKS VILLA WITH CV LOGO

PLOT NO 150/151, KHETANADI, KRISHI MANDI CIRCLE, MANDORE ROAD, JODHPUR. RAJASTHAN

Proposed to be Used

AHMEDABAD

DAIRY PRODUCTS, MILK, EDIBLE OILS AND FATS, DRIED FRUITS, PRESERVED NUTS, FISH, SEAFOOD AND MOLLUSCS
SPREADS, FRUIT BASED SNACK FOOD, JELLIES, JAMS, COMPOTES, MEATS, PICKLES, ORGANIC MILK, PALM OIL FOR
FOOD, PROCESSED FRUITS, COOKED FRUITS, PRESERVED VEGETABLES, PROCESSED VEGETABLES, DRIED
VEGETABLES IN CLASS 29.
AWSOYUM
4185826  24/05/2019
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBITALAO, MUMBAI - 400002, MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
DIPS, CHEESE DIPS, DAIRY BASED DIPS, CHEESE IN THE FORM OF DIPS AND DAIRY SPREADS INCLUDED IN CLASS 29
4185828    24/05/2019
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBİ TALAO, MUMBAI - 400002, MAHARASHTRA, INDIA

Proposed to be Used
To be associated with:
4185826

MUMBAI
DIPS, CHEESE DIPS, DAIRY BASED DIPS, CHEESE IN THE FORM OF DIPS AND DAIRY SPREADS INCLUDED IN CLASS 29
Chocofit
4186202  24/05/2019
AGRO TECH FOODS LIMITED
31, SAROJINI DEVI ROAD, SECUNDERABAD - 500 003, TELANGANA, INDIA

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016

Proposed to be Used
CHENNAI
Class 29: EDIBLE OILS, NAMELY SUNFLOWER OIL, OLIVE OIL, EXTRA VIRGIN OIL, COCONUT OIL, VEGETABLE OILS
AND VEGETABLE OIL BLENDS CONTAINING ESSENTIAL FATTY ACIDS, PROCESSED EDIBLE FLAX SEEDS, FLAX SEED
OIL, FLAVORED FLAX SEED OIL, PUMPKIN SEED OIL, SESAME OIL, SOYBEAN OIL, CANOLA OIL, CORN OIL, HAZELNUT
OIL, SALAD OIL; CHEESES, BUTTER AND GHEE; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED,
DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; SALAD
DRESSINGS; PICKLES.
4186265  24/05/2019
MR. AMAL JOSE
VADAKKUMCHERY HOUSE, PUTHUMANA , MANJAPRA, ERNAKULAM (DIST)- 683 581, KERALA
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
CHIPS, BANANA CHIPS, PURPLE SWEET POTATO CHIPS, FROZEN CHIPS, POTATO CRISPS AND CHIPS, VEGITABLE CHIPS, APPLE CHIPS, TINNED FRUITS, FRUIT PULPS, JELLIES AND JAMS, COOKED JACKFRUIT AND JACKFRUIT CHIPS
4186266  24/05/2019
MRS. JAYALAKSHMI
M/s A.M.G MILK ASSOCIATES, NATTUKAL P.O, KOZHINJAMPARA, PALAKKAD 678 554, KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Proposed to be Used
To be associated with:
4052378
CHENNAI
MILK, CURD, BUTTER, SPICED BUTTER MILK, THICK BUTTER MILK, BUTTER CREAM, CURDLED MILK, CURD CHEESE, GHEE,
MEREVALA
4186280  24/05/2019
IMPECCABLE INNOVATIONS PVT. LTD
G-07, LILY BLOCK, VIJYASRI ELIXIR, BOREWELL ROAD, WHITEFIELD, BANGALORE-560066, KARNATAKA, INDIA
Artificial Person
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
CHENNAI
Pickles; Preserved; Frozen Dried Fruits and Vegetables; Food Pastes Made from Meat; Dairy Products and Dairy Substitutes.
LUCKYLIFE
4186543  24/05/2019
SH. DAVINDER SINGH PROPRIETOR OF M/S LUCKY DAIRY & FOOD PRODUCTS
PEER KHANA ROAD, KHANNA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :16/04/2019
DELHI
MILK AND MILK PRODUCTS INCLUDING GHEE, BUTTER, MILK SHAKES, CHEESE, CREAM.
SAMPATTI
4187298  25/05/2019
BAN LABS PRIVATE LIMITED
BAN HOUSE, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT - 360001, GUJARAT, INDIA

Body Incorporate

Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs milk and milk products; edible oils and fats